

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO. 446/2002

This the 19th day of February, 2002.

HON'BLE SHRI S.R.ADIGE, VICE-CHAIRMAN (A)

HON'BLE SHRI KULDIP SINGH, MEMBER (J)

D.S.Kataria S/O Hira Lal Kataria,
R/O D-11/37, Sector 8,
Rohini, Delhi.

... Applicant

(By Shri R.K.Shukla, Advocate)

-versus-

1. Union of India through
Secretary, Ministry of Home Affairs,
North Block, New Delhi.

2. Joint Director,
Census Operations,
Old Secretariat,
Delhi-54. ... Respondents

O R D E R (ORAL)

Hon'ble Shri S.R.Adige, VC(A) :

As this OA has been filed merely on an apprehension, Shri R.K.Shukla, who has been heard for some time, prays for and is granted permission to withdraw the same, with liberty that in the event any grievance actually arises, it will be open to him to file fresh original proceedings, if so advised.

~ *My application is withdrawn.* ~

K. Singh
(Kuldip Singh)
Member (J)

Adige
(S. R. Adige)
Vice-Chairman (A)

/as/